

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.10.2018 (Monday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

Speaking to Minutes

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|-----------------------------------|---|-----------------------------------|-------------------------|
| 1. | Comp. App. (AT) No. 52-53 of 2018 | Ind Swift Ltd. Vs. ROC, Punjab & Chandigarh | Himanshu Vij Manisha Choudhary | Annu Singh |

For Admission (After Notice)

| | | | | |
|----|---------------------------------|--|--|---------------------|
| 2. | Comp. App (AT) No. 301 of 2017 | Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao & Ors. | Abhijit Sinha Mamta Tiwari Sangeeta Mandal Tushar Bhatnagar | Tarun Mehta |
| 3. | Comp. App. (AT) No. 224 of 2018 | T.O. Abraham Vs. Cavunal Rubber Estates (P) Ltd. & Ors. | Jogy Scaria | Usman Khan |
| 4. | Comp. App. (AT) No. 239 of 2018 | Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs & Anr. | Rahul Singh | Prema Priyadarshini |
| 5. | Comp. App. (AT) No. 238 of 2018 | Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors. | Anna Malhotra | Raktim Gogoi |

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By Order

Joint Registrar